NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER:

PETITION NUMBER: CP/124/2017

NAME OF THE PETITIONER: NEW HORIZON CREDIT AND INVESTMENT PVT LTD

UNDER SECTION: 252

S.No. NAME (IN CAPITAL)

DESIGNATION: SIGNATURE

REPRESENTATION BY WHOM

B. GARCHLOMO

B. GARCHLOMO

B. GARCHLOMO

AND COMMENT OF THE PETITION BY WHOM

B. GARCHLOMO

B

<u>ORDER</u>

PCS representing the applicant present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 19.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc